

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALAHABAD BENCH, ALAHABAD**

Allahabad, this the **06th day of July, 2018**

Present :

Hon'ble Mr. Gokul Chandrapati, Member-A

Hon'ble Mr. Rakesh Sagar Jain, Member - J

Original Application No.330/791/2015

Mohd. Ashiq S/o Mohd. Akhtar

R/o Lahar Talaiya Mardannaka District Banda.

.....Applicant.

By Advocate – Shri S. M. Ali

V E R S U S

1. Union of India through General Manager North Central Railway, Allahabad.
2. Divisional Railway Manager (P), North Central Railway, Jhansi.
3. Divisional Commercial Manager, North Central Railway, Jhansi.

.....Respondents.

By Advocate : Shri B. Tiwari.

O R D E R

By Hon'ble Shri Gokul Chandrapati, Member-A :

Shri S. M. Ali, learned counsel for the applicant and Shri S. K. Ray, proxy counsel for Shri B. Tiwari, learned counsel for the respondents are present.

2. During the course of argument, counsel for the applicant stated that he wants to withdraw this O.A.

3. In view of the statement made by counsel for the applicant at Bar, the Original Application is dismissed not pressed.

4. No costs.

(Rakesh Sagar Jain)
Member - J

(Gokul Chandra Pati)
Member-A

Shashi/